

9. The Ministry of Rural Development will prepare separate guidelines for Desert Development Programme for both Hot and Cold desert areas.
10. Training facilities to be augmented for imparting training to Government officials, field functionaries, NGOs, etc.

[Translation]

### **Jawahar Rozgar Yojana**

2487. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the PRIME MINISTER be pleased to state:

(a) the details of the progress made so far under Jawahar Rozgar Yojana in the rural, backward and tribal areas; and

(b) the funds provided for this scheme under the Eighth Five Year Plan and in the current financial year, separately?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) The Jawahar Rozgar Yojana (JRY) is a wage employment programme providing casual manual work to the unemployed and under-employed rural poor. The programme is being implemented w.e.f. 1.4.89 in all the village panchayats in the country including the backward and tribal areas. With a view to providing additional employment to the rural poor living in backward areas, JRY has been intensified during 1993-94 in 120 selected backward districts in different States in the country where there

is concentration of unemployment and under-employment.

As per reports received from the States/UTs so far, since the inception of scheme in 1989-90 till June, 1994, 4436 million mandays have been generated under JRY, incurring an expenditure of Rs. 14660 crores.

(b) A provision of Rs. 18400 crores for the Eighth Five Year Plan and Rs. 3855 crores for the current financial year have been made for JRY.

[English]

### **Delay in Decision Making in Air Headquarters**

2488. MAJ GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the CAG in his report No. 9 of 1994 has pointed out a large number of cases where huge, extra sums had to be spent due to delay in decision making at the Air Headquarters and Ministry level;

(b) whether the Ministry of Defence has carried out any analysis to examine reasons for such delays and taken any remedial measures;

(c) whether this aspect has also been examined by any Committees;

(d) whether these Committees have made recommendations with regard to speeding up decision making and delegation of financial authority;

(e) if so, whether the Government have taken any follow-up actions on these recommendations;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The C&AG, in report No. 9 of 1994 for the period ended March 1993, has pointed out that in 12 cases pertaining to Foreign Purchase Wing of the Air HQrs., extra expenditure of Rs. 126.79 lakhs was incurred due to delay in decision making.

(b) The Government has analysed these cases. The cases mentioned in the C&AG's report pertain to the period 1988-1993. The delay in these cases was primarily due to non-availability of adequate FFE at that time. Government has since issued instructions to ensure non-recurrence of such delays.

(c) No, sir.

(d) to (g). Do not arise.

#### **Jorhat Coal Survey Station**

2489. SHRI BIJOY KRISHNA HANDIQU: Will the PRIME MINISTER be pleased to state:

(a) whether the Coal Survey Station of Jorhat in the North-Eastern region has discontinued its research work due to inadequate funds; and

(b) if so, action taken by the Government to resume its research work?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, AND

DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b). The Coal Survey Station of Jorhat had not been getting adequate R&D work as per its mandate. Such Centres, as per the considered policy of CSIR, have either to be closed down or their activities re-oriented to enable them to achieve a higher level of clientele for their sustenance. It has, therefore, been decided to re-orient the activities of this laboratory to meet the desired results.

#### **Water Supply to Madras City**

2490. SHRI R. JEEVARATHINAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Tamil Nadu has submitted the Veeranam Water Supply Scheme after the completion of essential studies for approval for World Bank assistance; and

(b) if so, the time by which the scheme is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise.

#### **[Translation]**

#### **Diverslon of Funds**

2491. SHRI MANJAY LAL:  
SHRI PREM CHAND RAM:

Will the PRIME MINISTER be pleased to state: